

16.19 1/2 hrs.

**PAYMENT OF UNEMPLOYMENT
ALLOWANCE BILL***

[English]

PROF. P.J. KURIEN (Mavelikara): I beg to move for leave to introduce a Bill to provide for the payment of unemployment allowance to the unemployed persons and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the payment of unemployment allowance to the unemployed persons and for matters connected therewith."

The motion was adopted.

PROF. P.J. KURIEN: I introduce the Bill.

16.20 hrs.

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL**

(Amendment of Section 20)

[English]

PROF. P.J. KURIEN (Mavelikara): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

The motion was adopted

SHRI P.J. KURIEN: I introduce the Bill.

16.20 1/2 hrs.

**REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL***

**(Substitution of New Section for
Section 77 etc.)**

[English]

PROF. P.J. KURIEN (Mavelikara): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

PROF. P.J. KURIEN: I introduce the Bill.

16.21 hrs.

[SHRI THAMBI DURAI *in the Chair*]

16.21 hrs.

**BACKWARD AREAS DEVELOPMENT
BOARD BILL***

[English]

SHRI YADVENDRA DATT (Jaunpur): I beg to move for leave to introduce a Bill to provide for the establishment of an autonomous Board for all-sided development of all economically backward areas of the country.